

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 05.01.2016
COURT NO. : 4
ITEM NO. : 210

PETITION FOR SPECIAL LEAVE TO APPEAL(C) NOS. 8164 OF 2010
WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NOS. 1 AND 2
(Application for Condonation of delay in filing and refileing the SLP)

AND

INTERLOCUTORY APPLICATION NO. 9
(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO. 10
(Application for exemption from filing official translation)

STATE OF U.P. & ORS.

...Petitioners

VERSUS

YADVENDRAM BIKARAM SINGH

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08.03.2010, when the Hon'ble Court was pleased to passed the following Order:-

“Compliance affidavit filed on behalf of the State of U.P. is taken on record. It shall form part of the record.

Issue notice on condonation of delay application as well as on the Special Leave Petition.

Pending notice, there shall be stay of further proceedings .

No orders on I.A. It is made clear that the applicants are at liberty to avail such remedies as may be available to them in law.”

It is submitted that sole respondent is represented through Mr. Rohit Singh, Advocate and has filed Counter affidavit and counsel for the petitioner has filed Rejoinder Affidavit. Copy of the same have been included in the paper books.

It is further submitted that counsel for the petitioner has filed additional documents alongwith applications for permission to file additional documents and exemption from filing Official Translation. The said applications have been registered as I.A Nos. 9 and 10.

It is lastly submitted that the matter was lastly listed before the Hon'ble Court on 10.02.2015, when the Court was pleased to pass the following order:

“Perused the letter.

List the matter after two weeks.”

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 4th day of January, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Abhishek Chaudhary, Advocate
Mr. Rohit Singh, Adv.

ASSISTANT REGISTRAR